

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram & Arunachal Pradesh)

Dated: Guwahati, the 11<sup>th</sup> of April, 2025

## **NOTIFICATION**

**No.HC.XLV.350/2020/182/PM&P ###** The Hon'ble Gauhati High Court has been pleased to appoint Shri Boduve Peter Resu, Joint Registrar, Kohima Bench, to act as Central Project Coordinator (CPC) for the State of Nagaland, in addition to his normal duties, until further orders.

**No.HC.XLV.350/2020/183/PM&P ###** The Hon'ble Gauhati High Court has been pleased to appoint Ms. Cacy Malsawmtluangi Ralte Tlau, Joint Registrar (Judicial), Aizawl Bench, to act as Central Project Coordinator (CPC) for the State of Mizoram, in addition to her normal duties, until further orders.

By Order,  
Sd/-

**REGISTRAR GENERAL (i/c)**

**Memo No. HC.XLV/350/2020/184-198/PM&P dated the 11<sup>th</sup> of April, 2025.**

### **Copy to-**

1. The Secretary, Department of Justice, Ministry of Law & Justice, Government of India, New Delhi, for information.
2. The Member (Project Management), e-Committee, Supreme Court of India, New Delhi, for information.
3. The Registrar, Gauhati High Court, Kohima Bench, Nagaland, for information & necessary action.
4. The Registrar, Gauhati High Court, Aizawl Bench, Mizoram, for information & necessary action.
5. The Registrar (Vigilance) / Registrar (Administration) / Registrar (Judicial), Gauhati High Court, Guwahati, for information.
6. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for his Lordship's information.
7. The Joint Registrar (PM&P) –cum- CPC, Gauhati High Court, Guwahati, for information.



8. The State Informatics Officer, National Informatics Centre (NIC), Nagaland State Centre, CB-IIIF-02, Nagaland Civil Secretariat Complex, Kohima-797004, Nagaland.
9. The State Informatics Officer, NIC, Mizoram State Centre, Old Secretariat, Annexure-II, Treasury Square, Venghlui, Aizawl, Mizoram, for information.
10. The Project Manager, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
11. The Senior Systems Officer, Gauhati High Court, Guwahati, for information.
12. P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Judge-cum-Portfolio Judge for the State of Mizoram, for his Lordship's kind information.
13. P.S. to Hon'ble Mr. Justice Suman Shyam, Judge -cum-Chairperson, ICT Committee, for his Lordship's kind information.
14. P.S. to Hon'ble Mr. Justice Kakheto Sema, Judge-cum-Portfolio Judge for the State of Nagaland, for his Lordship's kind information.
15. C.A. to the Registrar General, Gauhati High Court, Guwahati, for information.

  
REGISTRAR GENERAL (i/c)